

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. I.A.(DIS.) 11/2024 (54(1))

In
C.P. (IB)-38(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONALCOMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Raghuleela Estates Private Limited
VS
Kambala Hospitality Private Limited

Appearance

For Liquidator : Malavika Sachin i/b India Law

LLP .For Respondent : None Appeared

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Liquidator appeared and stated that additional affidavit has been filed on 04.07.2024, which is still under scrutiny. It is, therefore, directed to clear the defect and to ensure the same is reflected on DMS. List this matter on **23.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)